NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-168 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY:

M/s Su-Cam Power Systems Ltd Vs. M/s

Uniforce Energy Systems India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Lakshay Sawhney and Mr. Shashank Mishra, Advocates for

Operational Creditor

ORDER

It appears that no notice has been issued by the Bench Officer to the ROC and OL as directed by this Bench. Let steps be taken returnable on 13th October, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)